COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 137 OF 2018 & IA NO. 643 OF 2018

Dated: 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Barmer Lignite Mining Company Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Aman Anand Mr. Aman Dixit Mr. Geet Rajan

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

ORDER

Learned counsel for respondent No.1 states that Respondent No.1 does not wish to file any reply.

It is represented by learned counsel for the parties that pleadings are complete.

At the request of learned counsel for the parties, list I.A. No. 643 of 2018 (Appln. for interim relief) for hearing on **25.07.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member